# Minutes of Meeting of the State Executive Committee held at the Forest Bhavan, on 28th April, 2020

On 28/04/2020, a meeting of State Executive Committee (SEC) was held under the Chairmanship of Chief Secretary (also Principal Secretary, PWD), Goa and the following other members of the SEC also attended:

- 1. Shri Puneet Goel, Principal Secretary, Science and Technology
- 2. Shri S.K. Bhandari, Secretary, Transport
- 3. Shri Sanjay Kumar, Secretary Revenue, Member Secretary, SEC & SDMA

The SEC was briefed about the reports on Law & Order, Trucks Movement, Relief & Shelters, and Covid Status Report (copy attached).

The other officers (as per the list Annexed), also attended the meeting as special invitees.

After deliberation on the current situation, the SEC noted and decided the following:

- 1. Status of COVID19: Secretary Health informed that no new Covid-19 case has been detected after 3rd April 2020. As on date, Goa has had seven positive cases of Covid-19, and all seven patients have recovered. After recovery, these patients were shifted to a Quarantine facility outside the Covid Hospital. 123 tests for Covid (this includes tests done on the samples collected so far of those who were surveyed during the House-to-House survey), were done during the last 24 hours, on SARI/ILI patients, all of which were negative. The SEC noted with caution that Goa had not yet faced any community transmission.
- 2. The SEC discussed the mechanism to deal with the permits to be issued for inter-state movement under medical emergency category and for other cases of compelling circumstances. The SEC advised the Collectors and Secretary, IT to work out a mechanism that ensures proper examination of application before a final decision is taken.
- Secretary, Ports informed that 60 crew of Marella Discovery are on way by road in 3 buses from Mumbai to Goa and would reach late today. The police will escort them to the designated paid quarantine facility.
- 4. Secretary, Ports also informed that he has received some queries from barge owners associations who want to come to Goa, and are prepared for being tested at their own cost. However, after testing, they want to remain on the barge. The SEC asked him to work on it for more clarity, on the purpose and modalities.

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- The Nodal Officer for Quarantine facilities informed that a total of 41 persons are sheltered in five quarantine facilities. He is visiting these facilities regularly.
- 6. Secretary, Health informed that as many kiosks have been set up, the department will make a priority list for those who are to be tested at borders. Necessary protocol for the same is being worked out. After deliberation, the SEC decided that test samples from the border be sent not more than twice or thrice a day to the testing centres, to limit the number of trips to be made by the ambulance. The people whose samples have been taken at the borders should wait at the border till the test results are received.
- 7. PCE(PWD) informed that the department has restarted 119 ongoing works and 4615 workers are engaged on these sites. Regarding water supply, he informed that the old pump at Padocem is fully repaired and has been made functional, and normal water supply would resume by tomorrow. New pump would also be installed soon using the available technical manpower.
- Director, IT informed that she has granted permission to 61 IT and ITES companies to start the work with transit pass given for 490 workers.
- Nodal Officer (Foreigners) informed that a total of about 58000 foreigners have left the country, out of which 6447 flew from the Goa Airport. The UK (about 42%) and three other countries viz. Russia, Germany and Finland constitute over 80% of those who took off from the Goa Airport.
- 10. Commissioner (Excise) informed that the department has sealed 198 Retail liquor shops/Bars in addition to the wholesalers, and that maximum sealing has been done in Pernem Taluka followed by Salcete, Sattari and Bardez.
- Commissioner (Excise) further informed that the liquor manufacturers have produced about 3.91 lakh liters of hand sanitisers.
- 12. Secretary, Civil Supply informed that lifting of PDS ration has picked up in both the districts. She also shared that the department has verified a newspaper report about shortage of food for a family. A departmental team visited the said house, and confirmed that the family had received ration from FPS and confirmed to the team that they have no groceries shortage.
- 13. Shri CR Garg, District Observer informed that the price of pulses have come down today as compared to yesterday's rates. He also informed that Ponda Municipal Council has engaged 14 migrant labourers for the various municipal works.
- 14. Secretary, Law also informed that the Registration has picked up and the department has registered 17 documents, and several marriages were also registered. The SEC

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- advised the department to keep the process staggered to ensure the social distancing and other safety norms.
- 15. Director Panchayat asked for permission to conduct the election for Sarpanch. The SEC clarified that this being a statutory requirement, the process be undertaken without public participation by following the all norms of social distancing, use of face cover, sanitisers, etc. as was done in the case of Municipalities.
- 16. Shri Keshav Kumar, District Observer informed that the issue of interruption of power at border checkposts has been resolved with the installation of the inverters.
- 17. DMA informed that about 50 percent of standalone shops are open in urban areas. Similarly, Director, Panchayat added that 60 percent shops are open in the rural areas.
- 18. Director, Transport informed that 150 buses were operational today for ferrying the government staff and healthcare workers. As earlier advised by the SEC, the Director, Transport informed that the number of buses running for relief work has been rationalised. The SEC advised the Director, Transport to further rationalise the use of relief buses in consultation with the Health department.
- 19. The SEC decided that the State needs to enforce the use of face cover/masks. To enable this, the State should start a campaign, such as 'no mask no petrol', 'no mask no ration', or on the similar lines. The SEC asked the Secretary, Civil Supply and DIP to work on an action plan.
- 20. The IGP informed that the police has fined about 1000 people for not wearing masks. The SEC asked the IGP to provide these figures on a daily basis including the details of spitting violations.
- 21. PCCF informed that two fires occured in the forest area. Both were extinguished. He further informed that the wood, after tree cutting at the new greenfield airport site at Mopa, has been auctioned successfully.

Committee also conveyed to all concerned that as per MHA orders, any person violating these containment measures or not complying with the above directions will be liable to be proceeded against as per the provisions of Section 51 to 60 of the Disaster Management Act, 2005, besides legal action u/s 188 of the IPC.

(Sanjay Kumar) Secretary, Revenue

Member Secretary, SEC & SDMA

#### List of Special Invitees:

- 1. Shri Subhash Chandra, PCCF
- 2. Shri Jaspal Singh, IGP
- 3. Shri Santosh Kumar, Add. PCCF.
- 4. Ms Nila Mohanan, Secretary, Health
- 5. Shri Amit Satija, Commissioner, Excise
- 6. Shri P. S. Reddy, Secretary, Fisheries
- 7. Shri Kunal, CEO Goa.
- 8. Shri Keshav Kumar CF(C)
- 9. Shri J. Ashok Kumar, Secretary, Tourism
- 10. Shri Sanjay Grihar, Secretary, Panchayats.
- 11. Shri Kuldeep Singh Gangar, Secretary Agriculture.
- 12. Shri C.R. Garg, Secretary, Law
- 13. Ms Isha Khosla, Secretary, Civil Supply.
- 14. Ms R. Menaka Collector North.
- 15. Shri Ajit Roy Collector South.
- 16. Shri Tariq Thomas, DMA.
- 17. Ms. Ankita Anand Director Information Technology.
- 18. Shri U. P. Parsekar, Principal Chief Engineer (PWD)
- 19. Shri R. G. Keni, Chief Engineer (Electricity)
- 20. Shri Narayan Gad, Director Panchayat
- 21. Shri Shrikant Patil C.E. (WRD)
- 22. Shri Rajan Satardekar Director (Transport)
- 23. Ms Meghana Shetgaonkar Director Information And Publicity.

## Movement of Trucks (Last 24 Hrs.)

Date: 28.04.2020 at 08.00 hrs (w.e.f. 31.03 2020)

	INWARD						OUTWARD					
No. of Trucks	08:00 hrs t	o 20:00 hrs	20.00 hrs to 08:00 hrs		Cumulative ( w.e.f 31.03.2020, 0800 hrs		08:00 hrs to 20:00 hrs		20.00 hrs to 08.00 firs		Cumulative ( w.e.f 31 03.2020, 0800 hr	
	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH
Empty	42	57	15	47	868	1240	263	102	163	47	9032	4109
Rice	5	3	3	4	294	461	0	0	0	0	11	25
Sugar	4	1	5	0	152	47	0	0	0	0	4	1
Pulses	1	0	3	4	472	128	0	. 0	0	D	22	19
Milk	5	4	21	2	804	139	0	0	0	0	42	5
Vegetable	4	0	37	8	3157	450	0	0	0	C	37	19
Fue)	0	0	0	0	33	29	0	0	1	0	17	1
LPG	4	0	3	C	178	245	10	0	3	0	202	18
Fruit	20	3	40	32	1368	782	0	0	0	0	57	36
Eggs	1	0	1	2	44	56	0	0	1	C	14	0
chicken (live/Processed)	3	0	36	0	483	1	0	0	1	С	28	0
Meat (live/Processed)	0	0	1	0	23	7	0	0	0	0	0	0
Others	196	65	143	79	4467	2057	59	47	126	79	2622	1892
Total	285	133	308	178	12343	5642	332	149	295	126	12088	6126
Grand Total	41	8	48	6	179	85	481		421		18214	

#### REPORT (COVID-19) ON LAW & ORDER AND FACILITATION OF ESSENTIAL GOODS & SERVICE

Date:- 28/04/2020 TABLE I: LAW & ORDER

Time: 20:00 hrs (Cumulative)

Sr No.	Smie UT	Total number violation of Lock down/eurfew orders	Remedial S in column		inst violation	ts mentioned		ser Action taken on incidents of Law & Rema & order reported in Column - 5
-1 -2	-2	-3		24	4		-5	6 -7
			Arrests made	Total vehicles seized	Total FIRs registered	Total Fines imposed (in Rs)		
1	Gost Total	32020 Cnses: - 635 M. V. Chellacs - 19079	1133	450	635	3921400		3. Since enhocement of the locked out in being enforced with simultaneous personnel to princill by staff in compile with the capacitaneous of acceptable.  2. Appeal on South Media through appropriate process  3. Video clips appeal to Efficient Religious places against gathering  4. Abserings with religious forms  5. Patrolling has been incredited all over. This and Nakas have been deployed at all out, points.  6. Traffic staff has been deployed along with district police at malabandis.
-	North Gos	Spitting Cases:- 2306 9303	446	196	307	1001100		
_	South Goa	22717	687	254	328	2920300		



# Integrated Disease Surveillance Programme (IDSP) Directorate of Health Services, Campal, Panaji-Goa Tel No. 0832-2225538 E-mail id: gassu.idsp@nic.in



Date: 28/04/2020

#### MEDIA BULLETIN

## STATUS OF COVID-19 IN GOA

Sr. No.	Category	Cases on 28.04.2020	Cumulative no. of Cases since 29.01.2020	
1	People under Home Quarantine	00	1794	
2	Contacts under Facility Quarantine	11	330	
3	Suspects under Hospital Isolation at GMC	04	192	
4	No. of samples sent for testing	88	1776	
5	No. of reports received	123	1776	
6	No. of samples tested Positive	00	07	
7	No. of cured patients out of Positive	00	07	

- Out of 123 Samples pending for testing, 123 are Negative No Report Awaited.
- At present patient in isolation ward GMC-07
- At present people quarantined at Old Goa Residency- 12
- At present people quarantined at Margao Residency- 10
- At present people quarantined at Mayern Residency- 11
- At present people quarantined at Mapusa Residency- 12
- Out of all the Cured patients, 3 have completed 7 days Facility
   Quarantine as well as next 7 days Home Quarantine.
- Remaining 4 have completed 7 days Facility Quarantine and are currently on 7 days Home Quarantine.

Director of Health Services

DETAILS OF SUPPORT PROVIDED TO STRANDED MIGRANT POPULATION AND OTHER NEEDY PERSONS AS ON 28/04/2020

Name of the State : GOA.

Name and Mobile number of State Nodal Officer for Migrant Labour and Stranded persons: Hemant Kumar, IAS. (State Control Room i/c: 7875015991)

Name of District	Number of active Relief Camps and Shelters		Number of persons housed in Relief Camps and Shelters		Number of Food camps		Number of persons given food		Number of Workers given shelter and food by employers i industry where	Remarks' additional information
	Govt	NGO	Govt.	NGO	Govt.	NGO	Govt.	NGO	they were working	
(a)	(b)	(c)	(d)	(e)	(0)	(g)	(h)	(0)	(0)	00
North Goa	11	0	446	o	08	5	2924	1600		Dry ration provided to 1966 persons.     3.3 Gropery-cn-Wheels buses are supplying process.     Three meals are provided to all persons in shelter bornes.
South Goa	06	0	422	0	81	ZS	3100	2400		Dry varion provided to 807 persons     Crosery-tw-Wheels hoses are supplying groceries
	17	0	868	0	89	12	6024	4000		

Note:

- 1) Goa does not have any COVID-19 hotspot.

- 2) 11 Vegetables-on-Wheels: On trucks, vegetables are being sold in different parts of Goa.
  3) 09 Fish-on-Wheels: On insulated-wars, fish is being sold in different parts of Goa.
  4) 02 ATM-on-Wheels: SBI bank is running ATM-on-Wheels to discurse cash in different parts of Goa.